

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 249 of 2020

IN THE MATTER OF:

E.C. John

...Appellant

Vs

Jitender Kumar Jain & Ors.

...Respondents

Present:

For Appellant: None.

**For Respondent: Mr. Sukumar Pattjashi, Sr. Advocate with Mr.
Ravinder Rawat, Advocate**

O R D E R

19.03.2020 When the case was called out, learned counsel for Respondent was present.

Learned counsel for the Appellant was not present due to 'Covid-19' there is general travel restrictions.

List the Appeal 'For Admission (After Notice)' on **24th April, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr.Ashok Kumar Mishra]
Member (Technical)

RN/BM